

MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 20.01.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1.	Mr. Jitendra Maheshwari	D.B. Spl.Appl Writ No. 299/2009 M/S S.S. Oil Industries V/S M/S Bharat Industries	Mr. Sanjeet Purohit	Mr. Sandeep Shah & Mr. Rakesh Sinha
2.	Mr. Manish Sisodia	S.B. Civil Second Appeal No.137/2014 Lrs of Puri Bai & Ors. Shri Jain Shwetamber Sangh Pedi & Ors.	Mr. Amit Tatia	Mr. Rajesh Shah

उपसचिव

Dheeraj K. Sharma
78-1-17

राज. राज्य विधिक सेवा प्राधिकरण,
जोधपुर

" Help The Needy -- Timely Help May Create History "